

## Messages from Rajya Sabha

**SECRETARY GENERAL:** Sir, I have to report following messages received from the Secretary General of Rajya Sabha:-

(i) ?I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 1<sup>st</sup> August, 2023 adopted the following Motion in regard to the Committee on Public Accounts:-

?That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one Member from Rajya Sabha *vice* Shri Sukhendu Sekhar Ray, retiring from the Rajya Sabha on 18<sup>th</sup> August, 2023, to associate with the Committee on Public Accounts for the remaining period of the term of the Committee and do proceed to elect, in such manner as directed by the Chairman, one Member from among the Members of this House to serve on the said Committee.?

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Shri Derek O?Brien, Member, Rajya Sabha has been duly elected to the said Committee.?

(ii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 8<sup>th</sup> August, 2023 agreed without any amendment to the Inter-services Organisations (Command,

Control and Discipline) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 4<sup>th</sup> August, 2023.?

- (iii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 8<sup>th</sup> August, 2023 agreed without any amendment the Indian Institutes of Management to (Amendment) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 4<sup>th</sup> August, 2023.?
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